

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.06.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra Dhiraj Mhetre Akash Singh

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 312 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors. With	Ajay Kohli	Nazia Parveen Shivkrit Rai Rajshree Chaudhary Birendra Singh Rawat Abhishek Chand-R1
3.	Comp. App. (AT) (Ins) No. 313 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	Vardhman Kaushik Azeem Samuel Nishant Gautam Dhruv Joshi Abhishek Chand Birander Singh-R1
4.	Comp. App. (AT) (Ins) No. 429 of 2021	Resolution Professional of Venta Realtech Pvt. Ltd. Vs. --	Sumant Batra	
5.	Comp. App. (AT) (Ins) No. 431 of 2021	G.L. Engineering Industries Pvt. Ltd. Vs. Supreme Engineering Ltd.	Neeha Nagpal	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 132 of 2021	Kotak Mahindra Bank Ltd. Vs. Ravindra Loonkar & Ors.	Mahip Datta Parashar	Atul Sharma-R1 & R2 Ravindra Loonkar- RP
7.	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand-RP Mohak Sharma Ms Pratibha

8.	Comp. App. (AT) (Ins) No. 344 of 2021	Dhiraj Narsinghbhai Patel Vs. Lancer Laser Tech Ltd. & Anr.	Malak Bhatt	Honey Satpal Nipun Singhvi Samriddh Bindal-R1 Preetpal Singh Saurabh Sharma-R2
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar